



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,27th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
25-10-2021 TO 29-10-2021 PERTAINING TO THIS
BENCH, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
23	WP(C)/87/2019 WITH LCR, FIXED	SUSHIL MANDAL Versus UNION OF INDIA AND 6 ORS.	MR. S BANIK MR. S BANIK MR. M BISWAS MR. B J MUKHERJEE	SC, NRC MR. S. BANIK. ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 27/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. L SHARMA	25-10-2021	To	23-12-2021
7)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
8)	DR. B N GOGOI	27-10-2021	To	26-11-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
46 WP(C)/5637/2021 BY SLIP, AT 10:30 AM	OM PRAKASH SAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS. M KECHII MS M NIROLA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
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6)	MR. L SHARMA	25-10-2021	To	23-12-2021
7)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
8)	DR. B N GOGOI	27-10-2021	To	26-11-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
63	Bail Appln./2904/2021 B/O	KRISHNA MAHATO Versus THE STATE OF ASSAM	MR S KHOUND MR H K NATH	
MOTION				
64	Crl.Rev.P./236/2021 B/O	MOUCHUM SAIKIA Versus THE STATE OF ASSAM	MR. A CHETIA MS. S. TODI MR R HOQUE	PP, ASSAM
65	Crl.Rev.P./240/2021 FIXED	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	PP, ASSAM
	WITH I.A.(Crl.)/441/2021 in Crl.Rev.P./240/2021	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY	PP, ASSAM
66	WITH Crl.Pet./575/2021	THE STATE OF ASSAM Versus TOMJIDUR RAHAMN AND ANR	MR. M PHUKAN	MR I U CHOUDHURY (R2) MR. A AHMED (R2)
	WITH I.A.(Crl.)/442/2021 in Crl.Pet./575/2021	ASSAM TRADING AND MARKETING AGENCY, Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. M A I HUSSAIN	PP, ASSAM
67	Crl.Pet./606/2021 FIXED	AKIB KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR P K BORAH	PP, ASSAM
68	Crl.Pet./610/2021 B/O	MAJOR (NOW LT. COL) ZAMEER AHMED KHAN AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. R K D CHOUDHURY	PP, ASSAM

69	Crl.Pet./613/2021 B/O	PARASH JYOTI DUTTA Versus THE STATE OF ASSAM AND ANR	MR. P K GOSWAMI MR B P BORAH MR M K DAS MR R S RONGHANG	PP, ASSAM
70	AB/3478/2021 B/O	INNISH ALI Versus THE STATE OF ASSAM	MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
71	AB/3487/2021 B/O	HALADHAR PATHAK Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
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6)	MR. L SHARMA	25-10-2021	To	23-12-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

50	WP(C)/5391/2021 FIXED	DHRUBAJYOTI DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY	SC, SEC. EDU.
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LEAVE NOTE OF ADVOCATES FOR 27/10/2021

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA
HONOURABLE MR. JUSTICE KAKHETO SEMA**

COURT NO: 10

[DIVISION BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	WP(C)/1810/2020 FIXED	U.V. ASSETS RECONSTRUCTION COMPANY LTD. Versus THE INSPECTOR GENERAL OF REGISTRATION, ASSAM AND 3 ORS.	MR. B SHARMA MR. H DAS	Mukesh Sharma (R4) SC, REVENUE SC, CENTRAL BANK OF INDIA
52	WP(C)/2020/2020 FIXED	M/S. SHIV STEEL INDUSTRIES Versus PUNJAB NATIONAL BANK AND ANR.	MR G N SAHEWALLA MR J C GAUR MD ASLAM MR. A CHETIA MS. M GAUR MR H K SARMA MR. M SAHEWALLA MS. A JAIN	MR. P HAZARIKA MR. K K PARASAR MR. H S BORAH MR. A. GANGULY, SC, PNB
	WITH I.A.(Civil)/1622/2021 in WP(C)/2020/2020	JAGDISH CHANDRA GAUR Versus M/S. SHIV STEEL INDUSTRIES	MR J C GAUR	SC, PNB
53	WA/268/2021 BY SLIP	DUSU TACHO Versus MONYA RIBA (HAGE) AND 2 ORS.	MR. P J SAIKIA MR. K BORUAH MS M NIROLA	GA, AP
	WITH I.A.(Civil)/1776/2021 in WA/268/2021	DUSU TACHO Versus MONYA RIBA (HAGE) AND ORS.	MR. P J SAIKIA MR. K BORUAH MS M NIROLA	GA, AP

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
70	Bail Appln./2563/2021 B/O	JUBAIR AHMED AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
MOTION (BA)				
71	Bail Appln./2815/2021 FIXED	JAYNAL ABEDIN AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS A CHAKMA	PP, ASSAM
BAIL HEARING (BA)				
72	Bail Appln./2709/2021 B/O	SUFI ALOM KHAN Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
BAIL HEARING				
73	AB/3073/2021 CONNECTED WITH ITEM NO 54 IN THE DAILY CAUSELIST, FIXED	ALTAB HUSSAIN @ ALTAF HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
61	WP(C)/331/2021 B/O	UTPAL PAUL Versus UNION OF INDIA AND 3 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. A THAKUR (R-4) MR. A K DUTTA MS. J R THAKUR (R-4) MR H MEDHI (R-4) ASSTT.S.G.I.
ADMISSION				
62	WP(C)/867/2020 FIXED	PAHESWARI ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. K BHATTACHARJEE MS B TALUKDAR MR. M SAIKIA	GA, ASSAM SC, GAD
63	WP(C)/2038/2020 FIXED	PARAG BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. P J SAIKIA MS B GAYAN MS. R GOGOI MS D DUTTA	SC, PWD SC, K A A C
64	WP(C)/3146/2020 FIXED (PERSONAL APPEARANCE)	JYOTISH PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR H TALUKDAR SC, FINANCE	SC, SEC. EDU.
65	WP(C)/1831/2021 FIXED (PERSONAL APPEARANCE)	DINESH CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M AHMED	GA, ASSAM
ORDERS				
66	Cont.Cas(C)/184/2020 FIXED	WASHIM AKRAM Versus KUMAR SANJAY KRISHNA, IAS AND 3 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	MR. M BHAGABATI MR. M BHAGABATI MS G BORA MS G BORA MS G BORA MS. B TALUKDAR MS. B TALUKDAR MS. B TALUKDAR MR. K PUJARI (R1)

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LEAVE NOTE OF ADVOCATES FOR 27/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
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6)	MR. L SHARMA	25-10-2021	To	23-12-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH-IV, CRIMINAL AND CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
82	Bail Appln./2139/2021 B/O	MD. EKRAMUL HAQUE @ HUSSAIN Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
MOTION (BA)				
83	Bail Appln./2975/2021 B/O	MONOWAR HUSSAIN AND 5 ORS Versus THE STATE OF ASSAM	MR. DITUL DAS MR S K MEDHI MR. R RAHMAN	PP, ASSAM
BAIL HEARING				
84	AB/1072/2021 FIXED	NILUTPOL PAUL @ BAPPA PAUL AND 3 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. B GOGOI MS. N BORDOLOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MR. D S DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED
25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTER**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

52	WP(C)/5463/2016 FIXED	MUSSTT KALPONA BEGUM Versus THE STATE OF ASSAM and 4 ORS.	MR. AMIL HUSSAIN	GA, ASSAM MR.S C BISWAS(R-5) MR.S U AHMED(R-5) MSS DEVIR-5 MR. E AHMED(R-5) MR.H A TALUKDAR(R-5)
53	WP(C)/1227/2017 FIXED	TUPIDHAR DAS Versus THE UNION OF INDIA and 7 ORS	MR.B CHAKRABORTY MS.P SHARMA MR.S CHAKRABARTY MS.P HAZARIKA	MR. A N CHOUDHURY GA, ASSAM MRS.V L SINGH(R-2) SC, NHAI SC, NHAI MR. D C BORAH MR. T DAS (R4) MS.H DAS(R-2) ASSTT.S.G.I. MRP KUMAR

ORDERS

54	I.A.(Civil)/1655/2021 FIXED in WP(C)/4519/2021 WITH WP(C)/4519/2021	SALEH AHMED Versus HAFIZ MD. BAZLUR RAHMAN CHOUDHURY AND 10 ORS. B HAFIZ MD. BAZLUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 10 ORS	MR. S K GHOSH (R- 6,10,11) MS F AHMED (R-6,10,11) MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	GA, ASSAM GA, ASSAM MR. S K GHOSH (R- 6,10,11) MS F AHMED (R-6,10,11) SC, REVENUE
55	WP(C)/3196/2021 FIXED WITH I.A.(Civil)/1426/2021 in WP(C)/3196/2021	AYAN KUMAR DAS AND ANR. Versus THE UNION OF INDIAI AND 9 ORS. AYAN KUMAR DAS AND ANR. Versus THE UNION OF INDIA AND 9 ORS.	MR D DEKA MR. R KAMAN MR D DEKA MR. R KAMAN	MS. B SARMA ASSTT.S.G.I. SC, PNB SC, HEALTH ASSTT.S.G.I. SC, PNB SC, HEALTH

STAY MATTERS

56	WP(C)/6443/2015	UMED ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR.P D NAIR MR G ALAM MR.A CHOUDHURY MR.H ROHMAN MR.D NAG	GA, ASSAM(R1-5) MR. J HANDIQUE, REVENUE DEPTT. MR.N JHA(R-6) MR.A C RAYR-6 MR.M UDDIN(R-6)
57	WP(C)/8150/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR. L K RAJKONWAR MR. D CHUTIA ASSTT.S.G.I.
58	WP(C)/621/2018	DEVRAJ BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MRS. R S DEURI MS K GOGOI S BASUMATARY MR. S BAISHYA	GA, ASSAM SC, BTC
59	WP(C)/1498/2018	URRUNABAND TEA ESTATE Versus THE STATE OF ASSAM AND ANR.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. R P SARMAH MR B KOTAKY
60	WP(C)/3275/2019	THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD. Versus THE ASSAM CARBON WORKERS AND EMPLOYEES UNION	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR

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LEAVE NOTE OF ADVOCATES FOR 27/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. L SHARMA	25-10-2021	To	23-12-2021
7)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
8)	DR. B N GOGOI	27-10-2021	To	26-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,27th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 22

[CIVIL BENCH-I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
38	CRP/96/2019 B/O	RANJIT KUMAR SAIKIA @ RANJIT SAIKIA Versus RINA BORAH KALITA	MR. N H MAZARBHUIYAN MR. N ISLAM	MR. A C SARMA MR G BHARADWAJ MR B DEORI
MOTION				
39	CRP(IO)/107/2021 B/O	RATHIN DUTTA Versus MAHINDRA AND MAHINDRA FINANCIALSERVICES LIMITED AND ANR	MR. T DEURI MR. R AHMED J RABHA MS T WAPANGLA	
ADMISSION				
40	Tr.P.(C)./60/2019 FIXED	ANAMIKA DAS SHARMA Versus LOHIT RANJAN SHARMA	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS A BORAH	MR. A M BARBHUIYA MS. M MEDHI MR. J N ISLAM

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